

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

16


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | TP No.22/HDB/2016 |
| COMPANY PETITION/APPLICATION NO. | CP No. 29/2008 |
| NAME OF THE COMPANY | Sanghi Threads Private Limited |
| NAME OF THE PETITIONER(S) | Ravi Sanghi & Another |
| NAME OF THE RESPONDENT(S) | Sanghi Threads Private Limited & (10) Others |
| UNDER SECTION | 397/398 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------------|-------------|------------------------|--|
| S. Chidambaram ^{P2} | PLS | 9849056652 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|---------------------|------------------------|---|
| C. Shilpa representing on behalf of Y. Suryanarayana | Counsel for R3 & R5 | 9849866556 |  |
| P. Amendu Reddy | 6-8 | 9246501212 |  |

ORDER

Heard Mr.S.Chidambaram Ld. PCS for Applicant Company and Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld. Counsel for the Respondent No.3 & 5 and Mr.P.Amendu Reddy Ld. Counsel for the Respondent No.6 to 8. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.



Member (T)



Member (J)